

CORRIGENDUM

Subject: - Corrigendum in respect of Adv. Auth. No 0511003493 date 06.07.2021 and Adv. Auth. No. 0511003719 date 19.07.2021 of M/s AAN Clothing LLP mentioned in Minutes of Norms Committee-V Meeting No- NC/5/MEET/Apr/202223/2 dated 31.05.2022.

The Norms Committee-V conducted Meeting No- NC/5/MEET/Apr/202223/2 dated 31.05.2022 under Chairmanship of Sh. Jai Pal, Joint DGFT. While going through the representation submitted by the firm vide e-mail dated 27.10.2022, it was observed that NC-V had inadvertently mentioned the export qty. and size of export item in the decisions for Adv. Auth. No 0511003493 date 06.07.2021 and Adv. Auth. No. 0511003719 date 19.07.2021.

The amended decision of Norms Committee is to read as under:

<u>Advance Authorization No- 0511003493, Date 06.07.2021</u>		
Serial Number	From	To
Quantity of Export product at serial no. 01	11000 Nos.	1100 Nos.
Quantity of Export product at serial no. 03	33000 Nos.	3300 nos.
<u>Advance Authorization No- 0511003719, Date 19.07.2021</u>		
Serial Number	From	To
Size of Export product at serial no. 03	26"X26"	20"X26"

* All other quantities and conditions of the cases will remain unchanged.

This issues with approval of competent authority.